NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI SUPPLEMENTARY CAUSE LIST DATED 26.11.2020 (THURSDAY)

<u>COURT – III</u> <u>10:25 AM</u>

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App (AT) No. 171 of 2020	R Narayanasamy Vs. The Registrar of companies, Tamil Nadu	Anoop Prakash Awasthi	

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1. Notice Board

By the order of Hon'ble Acting Chairperson -sd/-

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2. Website: www.nclat.nic.in Registrar